

Screening of Tamil films for Members of Parliament

3214. SHRI VALAMPURI JOHN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) The number of Tamil films screened for the Members of Parliament so far in the year 1985 and what are the names of those films;

(b) whether there is any committee for selecting Tamil films to be screened for Members of Parliament- and

(c) what criteria is adopted for the purpose? I §£

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL): (a) During 1985 three Tamil films, viz., ACHAMILLAI ACHAMIL-LAI, MULLUM MALARUM and VIETNAM VEEDU, have been shown to the Members of Parliament.

(b) No, Sir.

(c) Only films certified by the Central Board of Film Certification are shown, subject to 'availability and permission from producers of the film.

3215. [Transferred to the 19//; Decem ber; 1985]

Inclusion of Isiitnriicii of Tamil Nadu in the list of SC/ST

3216. SHRI VALAMPURI JOHN: Will the Minister of WELFARE be pleased to state:

(a) whether the Central Government are considering inclusion of the fishermen of Tamil Nadu and other coastal States in the list of Scheduled Castes and Scheduled Tribes; and •

(b) if not, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO): (a) and (b) The proposal along with similar other proposals is being considered in the context of the proposed comprehensive revision of the lists of Scheduled Castes

and Scheduled Tribes. Further, any amendment in the existing lists of Scheduled Castes and Scheduled Tribes can be done only through an Act of Parliament in view of articles 341(2) and 342(2) of the Constitution.

3217. Transferred to the 19//i Decem ber, 1985]

Districts of Tamil Nadu covered under the component Plans and Tribal Sub-Plans for Scheduled Castes

3218. SHRI VALAMPURI JOHN: Will the Minister of WELFARE be pleased to state:

(a) the number of districts in Tamil Nadu which were covered under the Component Plan for Scheduled Castes during the Sixth Five Year Plan;

(b) the number of ITD, in Tamil Nadu under Tribal Sub-Plan who were covered under the Sixth Five Year Plan;

(c) whether any review has been made of these two plans;

(d) if so, the details thereof; and

(e) if not, what are the reasons there for?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO): (a) All the 16 districts in Tamil Nadu were covered under the Special Component Plan for Scheduled Castes during the Sixth Five Year Plan.

(b) Following Nine (9) Integrated Tribal Development Projects were functioning in Tamil Nadu during the Sixth Plan period. (1) Kolli Hills, (2) Yercaud Hills, (3) Kalrayan Hills (Selem District), (4) Aranuthumalai, (5) Pacha-malai, (6) Jawadhi Hills, (7) Kalrayan Hills (South Arcot), (8) Sitheri Hills and (9) Pachamalai Hills.

(c) to (e) Special Component Plans and Tribal Sub-Plans of the States are discussed and reviewed annually in the Ministry of Welfare as well as in the Planning Commission with the representatives of the State Governments/U.T. Administrations. Implementation of the